

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ANV TECHFAB PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	ANV TECHFAB PRIVATE LIMITED
2.	Date of Incorporation of Corporate debtor	28 th March 2014
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, Pune
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	U17221PN2014PTC151238
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Flat No B-301, Aarav Apartments, Behind Mhatoba Mandir, Londhe Wada, Kothrud, Pune – 411 038 Maharashtra
6.	Insolvency Commencement date in respect of corporate debtor	6 th September 2024
7.	Estimated Date of closure of insolvency resolution process	05 th March 2025
8.	Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional	ANSHUL PATHANIA IBBI/IPA-001/IP-P01529/2019-2020/12461 AFA Valid upto: 31st December 2025
9.	Address and Email of the Interim Resolution Professional as registered with the Board	901, Sunset Heights, Hatiskar Marg, Prabhadevi, Mumbai – 400 025 E-mail: anshul.pathania@gmail.com
10.	Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9	901, Sunset Heights, Hatiskar Marg, Prabhadevi, Mumbai – 400 025 Email : cirpanvtechfab@gmail.com
11.	Last Date of Submission of Claims	20th September 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: -	(a) Web Link: - https://ibbi.gov.in/home/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Mumbai has ordered the commencement of a Corporate Insolvency Resolution Process against ANV TECHFAB PRIVATE LIMITED on 8th August 2021.

The creditors of ANV TECHFAB PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20th September 2024 to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means.

Submission of false or misleading proof of claims shall attract penalties.



ANSHUL PATHANIA
Interim Resolution Professional for ANV TECHFAB PRIVATE LIMITED
IBBI Reg. No. : IBBI/PA-001/IP-P01529/2019-2020/12461

Place: Mumbai

Date: 9th September 2024